

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 11th JULY, 2024, 02:30 P.M.

CP/09/GB/2022

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Laxmi Narayan Sogani 2. Usha Devi Sogani, 3. Sumit Kumar Sogani Laxmi Narayan Sogani & Sons (HUF) Vs Sogani Commercials Pvt. Ltd. 2. Sudhir Kumar Sogani 3. Nidhi Devi Sogani
Under Section	U/s 241 of Companies Act, 2013

For Petitioner (s) : Mr. S. Chamaria, Adv.

For Respondent (s) : Mr. Y. Dalmia, Adv, R-1 & R-3.
Ms. Madhuri Pandey, PCS

ORDER

Ld. Counsel Mr. S. Chamaria appears physically in the court on behalf of the petitioners. Respondents are represented by Ld. Counsel Mr. Y. Dalmia who appears through Video Conferencing and states that his arguing counsel Mr. A. Guha has some personal inconvenience, therefore, he is unable to appear before this Tribunal today.

Pleadings are complete.

List for arguments and further consideration on **29.08.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
Deep Chandra Joshi
Member (Judicial)